

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2115  
ANSWERED ON:09.03.2011  
WIMAX FRANCHISES  
Pakirappa Shri S.

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) the details of the guidelines prescribed by BSNL for shortlisting WIMAX franchise and the names of the companies which have been shortlisted for this purpose;
- (b) the names of franchises appointed by BSNL as on date, circle-wise;
- (c) whether any shortlisted company does not meet the criteria prescribed in the guidelines; and
- (d) if so, the details thereof and action taken by the Government thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) The selection / shortlisting for Worldwide Interoperability for Microwave Access (WiMAX) franchisees was done based on the outcome of the open Expression of Interest (EOI) floated by BSNL. The shortlisted companies are as follows:

1. M/s Teracom Ltd.
2. M/s Starnet
3. M/s Take Solutions

(b) The names of franchisees appointed by BSNL as on date, circle-wise are as follows:

Name of Franchisee Circles allotted

M/s Teracom Ltd. Rajasthan, Karnataka and Bihar.  
M/s Starnet Chennai Telecom district and Himachal Pradesh  
M/s Take Solutions Tamil Nadu, Uttar Pradesh (West) and Orissa

(c) & (d) A direct enquiry is being conducted by Central Vigilance Commission (CVC) on "irregularities in allotting BSNL's Worldwide Interoperability for Microwave Access (WiMAX) franchisee". Department of Telecommunications has also constituted a committee under the chairmanship of Member (Finance), Telecom Commission for detailed examination of the course of actions taken by BSNL while floating tender/EOI for short listing of bidders for WiMAX franchisee.